

SIDDHARTHA): (a) to (d). Directorate General of Health Services had prepared a project for reorganisation of medicare facilities in Delhi which was subsequently examined by an Expert Group. Necessary action has already been initiated to implement some of the short term measures suggested by it.

#### Pre-Vocational Education

5348. SHRI SHANKERSINGH  
VAGHELA:  
SHRI ATAL BIHARI  
VAJPAYEE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Central Advisory Board on Education and the Standing Committee of the Joint Council for Vocational Education have cleared scheme for pre-vocational education for all students in Class IX and X; and

(b) if so, the outline, time schedule and outstanding features of the scheme?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b). The outline of the Scheme for Pre-Vocational Education at the Lower Secondary Stage and the draft scheme were considered at the meeting of the Central Advisory Board on Education and the Standing Committee of the Joint Council for Vocational Education respectively. The Scheme can be finalized only after the recommendations of the Janardhan Reddy Committee Report are considered by the C.A.B.E.

#### Station at Motichur

5349. PROF. RAM KAPSE: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a demand for con-

struction of a railway station and halting of trains at Motichur on. Haridwar-Rishikesh section;

(b) if so, whether the Government propose to accept this demand; and

(c) if so, when and if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) to (c). There is already a full-fledged station building at Motichur station. One pair of Mail/Express trains and 5 pairs of passenger trains are stopping at this station. Existing arrangements are considered adequate to deal with the present level of traffic.

#### Demurrage Cases

5350. SHRI M.V.V.S. MURTHY: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of demurrage cases in the Railways in 1990-91, zone-wise;

(b) the number of cases still pending for payments and the value thereof; and

(c) the action being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) The number of demurrage cases during 1990-91 is as under:-

<i>Railway</i>	<i>Number of cases</i>
Central	69208
Eastern	3137
Northern	6162
North Eastern	2460